

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.12.2017.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 265/9/HDB/2017
NAME OF THE COMPANY	Servomax India Private Limited
NAME OF THE PETITIONER(S)	Murali Krishna Power Controls Pvt Ltd
NAME OF THE RESPONDENT(S)	Servomax India Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	Adv.	9897866556	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V. Raman for T. Surya Satish	Advocate	9963101017	[Signature]

ORDER

Heard Mr.Y.Suryanarayana, Learned Counsel for the Petitioner and Mr.K.V.Raman on behalf of Mr.T.Surya Satish, Learned Counsel for Respondent.

The Learned Counsel for the Petitioner is directed to serve notice on the Income Tax Department and file a Memo to this effect before the next date of hearing.

Case is posted to 22-12-2017.

  
Member (T)

  
Member (J)